

(OPEN COURT)
CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 23th day of December, 2019

ORIGINAL APPLICATION NO. 330/1043 of 2019

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Harish Chandra,
Aged about 52 years,
S/o Shri Sant Lal,
Working as Superintendent,
R/o 6 Muir Road, Central Revenue Colony,
Allahabad.

.....Applicant.

VERSUS

1. The Union of India through the Secretary, Ministry of Finance Department of Revenue, Government of India, New Delhi.
2. The Principal Chief Commissioner (Cadre Central), Customs CGST & Central Excise Lucknow Zone 7-A Ashok Marg, Lucknow – 226001.
3. The Deputy Commissioner, (Cadre Central) CGST & CX Lucknow Zone, Lucknow.
4. The Commissioner C.G.S.T. & Central Excise, 38 M.G. Marg Civil Lines, Allahabad.
5. Additional Commissioner (P&V) CGST & Central Excise, Allahabad.

.....Respondents

Advocates for the Applicant : Shri Rakesh Kumar Dixit

Advocate for the Respondents : Shri L. P. Tiwari

ORDER

Shri Rakesh Kumar Dixit, counsel for the applicant and Shri L. P. Tiwari, counsel for the respondents are present.

2. Counsel for the applicant submits that as relief claimed by the applicant has been granted and he wishes to withdraw the O.A.
3. In view of the above, O.A. is dismissed as withdrawn.
4. No order as to costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

/Shashi/